

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 1884
ANSWERED ON – 07/08/2024

OBC RESERVATION

1884 # .SHRI MAHENDRA BHATT

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of castes and communities that have been specified in OBC category by the State Government of Uttarakhand;
- (b) the number of castes and communities out of these which are being given the benefits of reservation by including them in the Central List;
- (c) whether the Central Government proposes to include all castes and communities specified by the State for OBC in the list of Central Reservation; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) and (b) As per information received from State of Uttarakhand, there are 90 Other Backward Classes (OBCs) listed in the State list of Uttarakhand. Out of these, 68 OBCs are included in the Central OBC list of Uttarakhand.

(c) and (d) Inclusion in the Central list of OBCs is done as per provisions of Article 342A of The Constitution of India.
